

plaints about bureaucratisation in CSIR, over-centralisation of CSIR and lack of purposiveness in the different laboratories of the CSIR, on the basis of which Gajendragadkar Committee was appointed and Committee went in depth into the working of the different laboratories and also the CSIR and made certain recommendations. First, I want to know from the hon. Prime Minister whether the recommendations that were made by the Gajendragadkar Committee in regard to the functioning of the CSIR have been taken into consideration or implemented.

Secondly, Sir, I want to say this. I am a humble student of science. I have some knowledge about the working of the different laboratories. Some of those friends who are Directors there were my classmates. Although I am a humble student of science, I would say, the CSIR is not—I say this with all sense of responsibility—functioning as it should as a premier scientific organisation. That is my first charge. In the name of maintaining the CSIR as a whole, a centralised body, a peculiar type of bureaucratisation at the centre has developed stifling the autonomy of the different Institutes. I know of many cases where the different Institutes which are functioning under the CSIR do not have the requisite freedom to choose their own laboratory work, their own pattern of working.

Secondly, I want to know from the hon. Prime Minister whether Government will set up an expert committee to go into the working pattern of the CSIR with an objective, firstly, to see that the autonomy of the different laboratories is maintained—it is not controlled from the top of the CSIR as it used to be or as is being done. Secondly, there must be a difference between fundamental research and the research with an objectivity towards industrial technology. I would suggest to the Government that the CSIR should be broken into two—one, the fundamental research and the other,

the applied research, the research with an objectivity towards industrial technology. I want to know whether Government will do that. I would say that the CSIR, as it is today is in a state of mess and they are not fulfilling the purposes for which this was set up.

**SHRI MORARJI DESAI:** The suggestions of my hon. friend will be borne in mind.

**SHRI SAMAR GUHA:** I have put a few questions.

**SHRI MORARJI DESAI:** They are all suggestions; they are not questions.

#### WRITTEN ANSWERS TO QUESTIONS

समाचारपत्रों तथा पत्रिकाओं में साम्प्रदायिक भावना उत्तेजित करने वाले लेख

\* 410. श्री ईश्वर चौधरी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान लोगों में साम्प्रदायिक भावना उत्तेजित करने वाले लेख प्रकाशित करने वाले समाचारपत्रों तथा पत्रिकाओं की ओर दिलाया गया है ;

(ख) क्या सरकार का विचार विज्ञापन सम्बन्धी एक नयी नीति बनाने का है जिसके अंतर्गत लोगों में हिंसा तथा साम्प्रदायिक भावना उत्तेजित करने वाले लेखों को प्रकाशित करने वाली स्मारिकाओं, समाचारपत्रों आदि को विज्ञापन नहीं दिए जायेंगे, और

(ग) यदि हां, तो उसका ब्यौरा क्या है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शर्मा) : (क) जी, हां। इस बारे में कुछ आरोप लगाये गये हैं।

(ख) नवम्बर, 1977 में संशोधित सरकार की विज्ञापन नीति ऐसे समाचार पत्रों/नियतकालिक पत्रों को सरकारी विज्ञापन देने पर प्रतिबन्ध लगाती है जो साम्प्रदायिक भावना को उभारते हैं या हिंसात्मक कार्रवायों का समर्थन करते हैं या सार्वजनिक शालीनता और नैतिक भावनों, सम्बन्धी सर्वमान्य परम्पराओं का उल्लंघन करते हैं। सरकारी विज्ञापन अब घरेलू पत्रिकाओं और स्मारिकाओं को नहीं दिए जाते।

**Assistance by Central Electricity authority to WAPCOS for preparation of reports of projects of other countries**

\*412. SHRI P. RAJAGOPAL NAIDU: Will the Minister of ENERGY be pleased to state:

(a) whether assistance was given by Central Electricity Authority to WAPCOS for the preparation of detailed project reports of the projects of other countries;

(b) if so, the names of the countries and the projects; and

(c) whether they are paying any fee for it?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). Yes, Sir. The names of the countries and the projects for which assistance has been/is being given by the Central Electricity Authority to WAPCOS are as under:—

Name of the country	Projects
<i>Afghanistan</i>	(A) 1. Kajakai Project 2. Salma Dam Project. (B) <i>Micro Hydel Schemes</i>

1. Bamiyan
2. Khulm Stage I
3. Faizabad
4. Samangan Stage I
5. Taluquan
6. Khanabad Alchin
7. Pule Khumri
8. Bazarak (Astane)
9. Baghlan

<i>Mauritius</i>	66 K.V. Transmission Lines.
<i>Nepal</i>	Devighat Hydro Electric Project.
<i>Sri Lanka</i>	Kotemale Hydro Electric Project. Chukha Hydro Electric Project.
<i>Burma</i>	Rangoon Water Supply Project.
<i>Philippines</i>	1. Tago P.S. 2. Gibong P.S.

(c) WAPCOS are paying fees to the Central Electricity Authority for the assistance rendered by the Authority.

#### Advertising small number of vacancies by UPSC

\*414. SHRI R. L. KUREEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Public Service Commission have adopted a practice of advertising a small number of vacancies in a particular post/grade for filling up on the basis of the Combined Limited Departmental Competi-